

available only upto 1989-90. The said percentage for Maharashtra was 16.70 in 1988-89 and 17.58 in 1989-90.

(c) and (d). M/s. Indian Petrochemicals Industries Limited (IPCL), a wholly owned Government of India Undertaking, are setting up a gas cracker complex including manufacture of downstream products in Raigad Distt. Of Maharashtra. M/s. National Organic Chemicals Industries Limited (NOCIL) are in the process of implementation of a Letter of Intent granted to them for effecting substantial expansion for the manufacture of ethylene and certain downstream products in Thane District of Maharashtra.

#### **Project Report of BHEL**

4817. DR. KARTIKESWARPATRA: Will the PRIME MINISTER be pleased to state:

(a) whether the Bharat Heavy Electrical Limited has prepared a project report for implementation in Orissa and has procured the required land; and

(b) if so, the details thereof and the details of progress made so far in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) and (b). In the Sixth Plan, BHEL has proposed to set up a plant at Chandaka in Orissa for the manufacture of Mill accessories and for this purpose, an industrial plot was ear-marked. The proposal was, however, not pursued further because of the shrinkage in the order book position of BHEL, particularly for boilers. The company have decided to utilise the surplus capacities in their existing plants for the manufacture of these items.

[*Translation*]

#### **Booth Capturing by Chairman, KVIC**

4818. SHRI ARVIND NETAM: Will the PRIME MINISTER be pleased to state:

(a) whether complaints regarding booth capturing by the Chairman, Khadi and Village Industries Commission have been received; and

(b) if so, the action taken proposed to be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KURIEN): (a) and (b). Chief Electoral Officer, Uttar Pradesh and Commissioner, Meerut Division have informed that no such case has come to their notice. However, certain complaints have been received and they are being looked into.

[*English*]

#### **Women Employees**

4819. SHRI P.P. KALIAPERUMAL: Will the PRIME MINISTER be pleased to state:

(a) the strength and percentage of women employees out of the total strength of the Central Government employees as on July 31, 1991, group-wise;

(b) whether the Government propose to provide for reservation for women in Central Government services and Public Undertakings; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARET ALVA): (a) The data regarding

the groupwise strength and percentage of women employees out of the total strength of Central Government employees as on 31st July, 1991 is not available.

(b) and (c). A proposal to provide for reservation for women in services under the Central Government is under consideration.

[*Translation*]

**Foreign Exchange for Public Sector Undertakings of Bihar**

4820. SHRI RAM SARAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the names of Public Sector Undertakings in Bihar facing difficulties due to the non-availability of foreign exchange;

(b) whether these Public Sector Undertakings may not get foreign supplies as a result thereof; and

(c) if so, the corrective measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P. K. THUNGON): (a) The names of Public Sector Undertakings in Bihar facing difficulties due to the non-availability of foreign exchange;

(b) whether these Public Sector Undertakings may not get foreign supplies as a result thereof; and

(c) if so, the corrective measures taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (c). Information is being collected and will be laid on the Table of the House.

**TV Transmitter in Chandan Chauki**

4821. DR. G. L. KANAUIA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether T.V. transmitter facility is not available in Dharan Tribes population area of the district Lakhimpur Khere;

(b) if so, whether the Government propose to set up any transmitter in Chandan Chauki for its Socio-economic development; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS):

(a) No, Sir.

(b) and (c). There is at present no approved scheme for establishment of a TV transmitter at Chandan Chauki. However, it is the Government's constant endeavour, within the existing resource constraints, to extend TV service specially to tribal areas.

[*English*]

**Telecast of Kannada Films**

4822. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the number of Kannada films telecast by Delhi Doordarshan during the current year;

(b) whether the time allocated to Kannada programmes is less than one per cent; and

(c) the steps taken to accommodate Kannada programmes?